0.0	*** ****
Declaration	of Assets and Liabilities
and the am	Year
1 Bharat Prasa	a son/daughter/wife of Ligte Bhagwat Prasad
aged 55. years, t	of Assets and Liabilities Year. 2022 d., son/daughter/wife of Lighte Bhagwat Prasad pelonging to Bihar Legislative Assembly secred
service and presently working as	Assistant
give herein below the details of the	assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*	
A. <u>Details of movable assets</u>	the base of the same to be the base to be

(68)

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) . Rectador	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	15000 =	Rectades	·		
(ii)	Deposits in Banks, Financial	1	19000k			
	Institutions And Non-Banking	36000=4	early	-	_	_
	Financial Companies	PPFAIC	19-32768 D. Permor	20341		
(iii)	Bonds, Debentures and Shares in companies	-	- D. LELWON	thmp.o.	-	_
(lv)	A Laborator Comment of the Comment o	iff. 7LIC licies Rs. 40000	it Peryen		_	_
(v)	Motor Vehicles (details of make, etc.)	Bajaja	per		-	_
(vi)	Jewellery (give details of weight and Gyo value)	d-10 gms	Gold-150 Silver-20	sodur dur	_	
(vii)	Other assets, such as values of claims / interests					mass.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated) Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	-Current market value	1 Acri	Agricut Agricut Oge, Pa	rasi, Nala	hdg _	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Non	sq feet Agricut Mal Lau Masi. N	rysal nd invillag elanda.	-	-
(iii)	- Survey /door number(s)	lear] Idhe Naint	144 A, evi Asti hugoric ura, PAT	9m HA-1		_
	- Current market value	(150) Rs.	50,000	00 =		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	- do				_
(v)	Others (such as interest in property)	-				

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SRI, Bailey Rood, Pah	R. 20,00,000
	(ii) Loans from financial institutions	V	
	(iii) Government Dues: (a) dues to departments dealing with government	-	_
	accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		_

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, If any		_
surcharge [Als the assessmen which Income filed. Give also Account Numb (ii) Wealth Tax indicate the as year upto whice	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMSPP1158Q Rs. 19633/2 A.4. 2021-	22
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	_	
	(iii) Sales Tax [Only in case of proprietary business]	-	_
7	(iv) Property Tax		

C. Personal	
GPF/CPF/PRAN No	D. :- PTS/BLA-1293
Gender	:- [M] (M/F)
Date of Birth	16051966 (DD/MM/YYYY)
Class/Group	:- B (A/B/C)
Cadre	(Full Name e.g. B.A.SBlhar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District	:- NALANDA
I hereby knowledge and	declare that the above details are true to the best of my belief. Signature
Place: Paton	Designation: Assistant Department: Bikar Legislative Assemble
	0'1 said-live Arcand

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.